

Nature of Case- Cr.M.P

Filing No.- 8414/2020

Mandeep Ravi @ Mandeep Ram Vs The State of Jharkhand.

Advocate- Shailendra kumar Tiwari.

DEFECTS:-

9(i) Name of Hon'ble court may be correctly stated at cause title of pg 1 and vak.

(ii) State name may be corrected in the address of Deponant at Affidavit.

(iii) Name of the petitioner at pg 1 differs from title of pg 7.